

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 27 OF 2020

Shamsunder V. Kamat

..... Petitioner

V e r s u s

The State of Goa & Ors.

..... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Sahish Mahambrey, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr P. Arolkar, Additional Government Advocate for the Respondent nos. 1 to 5.

Mr. A. D. Bhobe, Advocate for the Respondent nos.6 to 9.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 18th August, 2020

P.C.

1. The learned Counsel for the parties state that the pleadings are complete. Accordingly, we post this matter to 28th August, 2020 for further consideration.

M. S. JAWALKAR

M. S. SONAK, J.

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